GOVERNMENT OF INDIA SHIPPING, ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1158 ANSWERED ON:07.03.2007 HIGH SECURITY NUMBER PLATE Ahir Shri Hansraj Gangaram;Pallani Shamy Shri K.C.

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether introduction of High Security Number Plate for motor vehicles has been kept pending by the Government;

(b) if so, the reasons therefor;

(c) whether there is any proposal to implement the High Security Number Plates; and

(d) if so, the time by which the same is likely to be introduced?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) No, Sir.

(b) Does not arise, in view of (a) above.

(c) Implementation of the scheme for introduction of High Security Number Plates is entirely the responsibility of the concerned State Governments.

(d) This scheme was to be implemented by 31-10-2006, in respect of new vehicles and within 2 years thereafter, in respect of `in use` vehicles.